

C. A. T. Bench, JAIPUR

Date of Order	Orders
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6.7.93

Mr. Manish Manderi - Brief Holder for
Mr. S. K. Jain - Counsel for the
applicant

Mr. M. D. Sharma - Counsel for the
respondent,

Mr. Sharma puts appearance
on behalf of the respondent and
he has produced a copy of
the letter dt 6.7.93 addressed
to the petitioner, Shri Lakshmi
Sharma. The petitioner has
been informed that he has
not been selected. No

contempt has been made

out. The notice is discharged.

If the submission made by Mr. Sharma is found to be
incorrect applicant can move for fresh petition.

(Member (Adm.))

Vice Chairman

Copy sent to the
C.A.T. Bench & up
and on vide 3114
Date 29.7.93

Recd Copy
29.7.93
K. D. Sharma